

**IN THE COURT OF PRINCIPAL CIVIL JUDGE,
BENGALURU RURAL DISTRICT, BENGALURU.**

CAUSE LIST DATED 31.05.2021

I Session 11.00 AM to 2.00 PM	II Session 2.45 PM to 5.45 PM
HEARING	HEARING
1) O.S.01/2003	16) O.S.1237/2016
2) O.S.2003/2006	17) O.S.607/2018
3) O.S.779/2007	18) O.S.608/2018
4) O.S.2269/2007	19) O.S.213/2019
5) O.S.901/2008	20) O.S.521/2020
6) O.S.313/2009	21) O.S. 217/2021
7) O.S.409/2009	22) O.S. 415/2021
8) O.S.85/2010	23)O.S. 417/2021
9) O.S.143/2010	24) O.S. 419/2021
10) O.S.1335/2012	ARGUMENTS
11) O.S.961/2015	25) O.S.685/2008
12) O.S.1083/2015	26) O.S.763/2008
13) O.S.463/2016	27) O.S.789/2008
14) O.S.515/2016	28) O.S.1099/2009
15) Misc.22/2016	29) O.S.795/2012
	SUMMONS
	30)Ex. 13/2021

Sd/-
Prl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE: All advocates are requested to strictly follow SOP dated 21.05.2021 issued by Hon'ble High Court of Karnataka.

IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU

CAUSE LIST DATED: 31.05.2021

I ST SESSION AT 11 A.M	II ND SESSION AT 2.45 P.M
STEPS	HEARING
1. O.S. 778/2010	16. O.S. 1578/2012
2. O.S. 1520/2012	17. O.S. 1728/2012
3. EX. 15/2015	18. O.S. 68/2013
4. O.S. 310/2017	19. EX. 25/2013
5. O.S. 458/2018	20. EX. 26/2013
SUMMONS	21. O.S. 728/2016
6. O.S. 462/2016	22. O.S. 10/2018
7. O.S. 182/2020	23. O.S. 50/2019
8. O.S. 984/2020	24. O.S. 686/2019
9. O.S. 148/2021	25. O.S. 1544/2019
NOTICE	26. O.S. 602/2020
10. O.S. 1500/2005	ARGUMENTS
11. FDP 4/2009	27. O.S. 332/2009
12. O.S. 234/2010	28. O.S. 176/2014
HEARING	CALL ON
13. O.S. 170/2005	29. EX. 1/2011
14. MISC. 32/2005	30. O.S. 872/2015
15. O.S. 810/2010	

Date: 28.05.2021
Place: Bengaluru

sd/-
I Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.

28.05.2021

III ADDITIONAL CIVIL JUDGE, BENGALURU
RURAL DISTRICT, BENGALURU CAUSE LIST
DATED 31-05-2021

Morning - Sessions

	<u>HEARING</u>
1	O.S. 1741/2008
2	O.S. 349/2010
3	O.S. 1007/2010
4	O.S. 1197/2011
5	O.S. 199/2012
6	O.S. 555/2012
7	O.S. 1493/2012
8	O.S. 401/2013
9	O.S. 915 to 919/2013
10	O.S. 1497 /2013
11	O.S. 1515/2013
12	O.S. 97/2014
13	O.S. 121/2014
14	O.S. 787/2016
15	O.S. 69/2018

O.S 459/2021 (V.C)

Afternoon - Sessions

	<u>ARGUMENTS</u>
1	O.S. 447/2003
2	O.S. 71/2009
3	O.S. 755/2012
4	O.S. 1021/2016
5	O.S. 3/2017
6	O.S. 523/2018
7	O.S. 571/2019
	<u>ORDER</u>
8	O.S. 319/2009
9	O.S. 785/2012
10	O.S. 166/2014
11	O.S. 463/2019
12	O.S. 801/2019
	<u>JUDGMENT</u>
13	O.S. 777/2007
14	O.S. 1123/2018
15	O.S. 1401/2019

Sd/-

III Additional Civil Judge,
Bengaluru Rural District,
Bengaluru

IN THE COURT OF II ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU

CAUSE LIST DATED: 31.05.2021

I ST SESSION AT 11 A.M	II ND SESSION AT 2.45 P.M
AWAIT SUMMON/NOTICE	STEPS
1. Misc. 9/2020	16. FDP 8/2009
2. O.S. 370/2020	17. O.S.1254/2016
3. O.S. 416/2020	18. O.S. 1426/2016
4. O.S. 338/2021	19. O.S. 644/2020
5. O.S. 340/2021	SUMMONS
HEARING	20. O.S 90/2020
6. O.S. 836/2011	ORDERS
7. Misc. 57/2013	21. O.S. 1428/2015
8. O.S. 166/2015	22. O.S. 320/2016
9. O.S. 334/2017	23. O.S. 1128/2016
10. O.S. 304/2021	24. O.S. 1018/2020
11.O.S. 508/2021	25. O.S. 1126/2020
ARGUMENTS	26. O.S. 1168/2020
12. O.S. 1248/2014	JUDGEMENT
13. O.S.10/2016	27. O.S 1970/2006
14. O.S. 218/2018	28. O.S. 1048/2007
15. O.S. 898/2018	29. O.S. 550/2015
	30. O.S. 150/2016

Date: 28.05.2021
Place: Bengaluru

sd/-
II Addl. Civil Judge,
Bengaluru Rural District,
Bengaluru.